

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
CP No. 58/245/PB/2024

IN THE MATTER OF:

Ankit Jain & Ors.

.... Petitioner/Applicant

Vs.

Jindal Poly Films Limited & Ors.

.... Respondent

Order u/S. 245 of the Companies Act, 2013

Order delivered on 09.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Sr. Adv. Mr. Arun Kathpalia, Adv. Nalin Kohli, Adv. Vaibhav Kakkar, Adv. Abhishek Swaroop, Adv. Palash Agarwal, Adv. Anmol Gupta, Adv. Bhawana Sharma, Adv. Bani, Adv. Nimisha
Adv. Nalin Kohli, Adv. Nimisha Menon, Adv. Sarthak Sharma

For the Respondent : Sr. Adv. Dr. UK Chaudhary, Sr. Adv. Mr. Ramji Srinivasan, Sr. Adv. Mr. P. Nagesh, Adv. Divyam Agarwla, Adv. NPS Chawla, Adv. Nishtha Khurana, Adv. Satwinder Singh, Adv. Sujoy Dutta, Adv. Aniket Aggarwal, Adv. Mayank Ratnaparkhe, Adv. Asher Revi Job, Adv. Jasjeet Singh, Adv. Mahima Shekhawat for R-1
Mr. Biswajit Dubey, Mr Divyam Agarwal, Mr Aniket Aggarwal, and Mr Mayank Ratnaparkhe for R-2 to 4

ORDER

Heard Mr. Arun Kathpalia, Ld. Sr. Counsel for the Petitioner who appeared physically.

Heard Mr. Ramji Srinivasan, Ld. Sr. Counsel for the Respondent who appears physically.

At request and by consent of both sides, list the matter **on 09.05.2024 for continuation of arguments.**

New IA(CA)-132/2024

Notice of this application be issued to the Respondent(s)/Non-applicant(s) returnable **on 09.05.2024.**

**Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT**

**Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**

Shubham Pandya – 09.04.2024